



IMS UNISON
UNIVERSITY

Nurturing Knowledge. Empowering Minds.

4th INTERNATIONAL CONFERENCE

On

**Legal, Ethical, And Regulatory
Challenges from the Use of
Emerging Technologies in
Healthcare, Trade and Commerce**

17th - 18th April, 2026

In Collaboration with



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ORGANIZED BY
School of Law
IMS Unison University
Dehradun, Uttarakhand (India)

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About the University

IMS Unison University (IUU), formerly the Institute of Management Studies, is located in Dehradun, Uttarakhand, India. It offers academic programs at the undergraduate, postgraduate, and doctoral levels in various streams, including management, mass communication, law, hospitality management, and liberal arts. IMS Unison University is recognized and approved by the University Grants Commission. Law Programs are approved by the Bar Council of India (BCI). IUU is a member of the Association of Indian Universities (AIU). It offers academic programs at the undergraduate, postgraduate, and doctoral levels in various streams through its five schools. The Schools are the School of Management and Liberal Arts, the School of Law, the School of Media, Communication & Design, the School of Hospitality Management and the School of Computer Applications.

About the School of Law

The School of Law at IMS Unison University, Dehradun, stands as a beacon of legal education, an institution that nurtures the nation's future legal luminaries. Nestled in the picturesque surroundings of Dehradun, Uttarakhand, this esteemed School of Law is dedicated to crafting legal professionals who possess not only profound legal knowledge but also a deep commitment to ethics, justice, and social responsibility.

At the heart of the School of Law is a distinguished faculty, a collective of accomplished legal scholars, experienced practitioners, and visionary educators. These mentors bring a wealth of knowledge and real-world experience to the classroom, ensuring that students receive a comprehensive and practical legal education. The School of Law takes pride in its contemporary and dynamic curriculum. It offers a range of undergraduate and postgraduate programs designed to equip students with a strong foundation in legal principles while also providing opportunities for specialization in diverse areas of law. The curriculum is regularly updated to keep pace with evolving legal landscapes and global trends. Recognizing the importance of practical exposure, the school places a strong emphasis on moot court competitions, legal aid clinics, internships, and field visits. These activities not only provide students with hands-on experience but also instill in them the confidence and skills needed to excel in the legal profession.

About The Conference:

The rapid growth of artificial intelligence (AI) and automation has transformed global trade and commerce, redefining the way businesses operate, interact, and make decisions. While these advancements bring unprecedented opportunities for efficiency, innovation, and economic expansion, they also give rise to complex legal, ethical, and regulatory challenges. Issues related to accountability, data governance, consumer protection, intellectual property, and cross-border regulation demand a multidisciplinary dialogue that bridges the gap between technology and law.

This International Conference aims to provide an intellectual platform for scholars, practitioners, policymakers, and industry experts to explore these pressing concerns. The conference seeks to foster critical discussions on developing balanced frameworks that encourage technological progress while ensuring fairness, transparency, and compliance within the global trading system. Through research presentations, expert panels, and collaborative sessions, this event aspires to contribute to shaping a responsible and sustainable AI-driven commercial ecosystem.

CONFERENCE PROGRAM CHAIR

Conference Chair (Host Institution)

Prof. (Dr.) Amit Adlakha, Ph.D.

Professor and Dean, School of Law

IMS Unison University, Dehradun, India

Dean.sol@iuu.ac



Dr. Amit Adlakha is Dean of School of Law at IMS Unison University, Dehradun. He is an alumnus of IIM Kashipur and has more than 25 years of experience in teaching, Research, and administration, having served in responsible positions in organizations of repute. He holds a PhD, an Executive MBA (IIM Kashipur), an MBA, an M.Sc. (Mathematics), and is UGC (NET) qualified. His Doctoral Research Work was appreciated at the Education & Research Conference (EREC'10) at IIM, Indore. He has published more than 40 research papers in peer-reviewed national and international journals indexed in Scopus, Thomson Reuters, Web of Science, CABS (Chartered Association of Business Schools, United Kingdom), ABDC (Australian Business Deans Council), ProQuest, and UGC Care.

Dr Adlakha has an impeccable research record, with more than 600 citations, an H-Index of 8, and an i10-index of 7. Under his guidance, 4 PhD scholars have so far completed their PhD theses, and more than 200 MBA students have completed their dissertations. He had travelled extensively in India and abroad for cultural familiarization and had presented research work at seminars and conferences. The prestigious “Teacher of the Year-2022” Award was conferred upon him by the Hon’ble Chief Minister of Uttarakhand. He also received the Education Leadership Award at the 27th Dewang Mehta National Education Awards in 2019 for his contribution to the field of Education.

Conference Co- Chair (Collaborating Institution)

Prof. (Dr.) Muhammad Nuruddeen, Ph.D.

Dean, School of Legal Studies,

Skyline University, Kano, Nigeria,

Muhammad.nuruddeen@sun.edu.ng



Dr. Muhammad Nuruddeen is a seasoned legal academic and administrator currently serving as Associate Professor and Dean, School of Legal Studies, Skyline University Nigeria (SUN), Kano, since April 2025. He brings over 30 years of experience across academia, legislative practice, and legal research.

He previously served at Bayero University Kano (2010–2025) as Head of the Department of Public Law, where he was actively involved in teaching, research supervision, and academic administration. Earlier, he worked as Principal State Counsel at the Kano State House of Assembly (2003–2010), contributing to legislative drafting and public law advisory services. Dr. Nuruddeen has a strong research profile with multiple international conference publications in Nigeria, Malaysia, and

Indonesia, focusing on e-commerce law, consumer protection, cybercrime, data protection, and Islamic law. His scholarship reflects a blend of theoretical depth and practical legal insight, contributing meaningfully to contemporary legal discourse.

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Key Conference Themes

- AI Accountability and Automated Decision-Making
- CSR, Environmental Sustainability & Governance
- Role of Emerging Technologies in Creating Ethical Healthcare System
- Emerging Technologies: Technical, Legal, and Regulatory Frameworks
- Cyber Security and Data Protection in the Age of AI
- Social-Economical Impact of Digitalization

Important Dates:

- Abstract Submission Deadline: 5th March, 2026 (Extended 15 March 2026)
- Registration and Full Paper Submission Deadline: 31st March, 2026
- Conference Dates: 17th - 18th April, 2026

SUBMISSION GUIDELINES

Abstract

The abstract must be developed on an A4 sheet in Word Document Format, typed in Times New Roman in 12 font size with 1.5 line spacing, and not more than 500 words; it should not contain more than FIVE keywords.

The abstract should contain personal details of the author(s) in the order: Title of the paper, Name, Designation, Institute/ University/ College/Organization, Contact number, E-mail, and address (es), of the author(s).

Kindly indicate the name of the main author for correspondence in case of more than one author. All abstracts will be peer-reviewed and evaluated based on originality, research rigor, relevance to the conference, and contribution to the theory and practice.

Research Paper

Submissions are to be made only in electronic form. The same may be emailed to iuuconferencelaw26@iuu.ac in MS Word format along with a cover letter addressed to the Organizing Secretary.

Title must be written in bold, size 14, and centered margin. Manuscripts must be in single spacing, font size 12 in Times New Roman, with margins of 1.5 inches (left) and 1 inch (top, right and bottom). Tables must be placed as part of the text. DO NOT attach tables at the end of the manuscript. The soft manuscript must be submitted in Microsoft Word 2007 in the above format only.

Subtitles must be written in bold, size 12, and left margin.

The title of the tables/figures should be written at the top of the tables/figures. Times New Roman, font 12, Bold and centered margin.

Footnotes: APA in-text format.

Word Limit: 4000-4500 words (excluding references and footnotes).

RULES FOR PARTICIPATION

- Registration is mandatory upon confirmation of acceptance of the abstract, with the payment of required fees to be deposited in the bank account.
- Only registered participants will be allowed to take part in the International Conference.
- The Best Paper of each session will be acknowledged and awarded.
- For offline participants, accommodation assistance will be provided. Participants may avail accommodation on subsidized tariffs.
- Breakfast and lunch for the participants will be provided by the university.
- No in-absentia presentations will be allowed; at least one author must be present for the presentation.

Join us to help shape the legal framework for the future of digital commerce.

REGISTRATION FEE

International/Foreign Delegates

Details	Registration received before: 1 st March 2026	Registration Received After: 1 st March 2026
Faculty and corporate members (physical mode)	US\$ 150	US\$ 300
Students (enrolled in colleges outside India) (physical mode)	US\$ 100	US\$ 200
Virtual Presentation (per paper) – faculty	US\$ 50	US\$ 150
Virtual Presentation (per paper) – student	US\$ 25	US\$ 100

Domestic Delegates

Details	Registration received before: 1 st March 2026	Registration Received After: 1 st March 2026
Faculty and corporate members (physical mode)	Rs. 2000	Rs. 2,500
Students/ Research scholar (physical mode)	Rs. 1,000	Rs. 1,500
Faculty and corporate members (Virtual mode)	Rs. 1,000	Rs. 1,500
Students/ Research scholar (Virtual mode)	Rs. 500	Rs. 750

Participants are requested to register online by filling out the Conference Registration Form available at the following link:

<https://forms.office.com/Pages/ResponsePage.aspx?id=ijDXZen590ueqwl0o9CzAFk71IStbe9KhsPMJ6ICF-hUMFI2Wks2WURLQ0NORVIONicyS0E3SzJPUi4u>

MODE OF PAYMENT

Payment can be made by NEFT/IMPS/Demand Draft or Bank transfer in favor of:

Beneficiary Name: IMS UNISON UNIVERSITY

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WE LOOK FORWARD TO YOUR PARTICIPATION

Registration Form – International
Conference IUU- 2026



For more information and updates,
please contact us at
iuconferencelaw26@iuu.ac

ADDRESS FOR CORRESPONDENCE

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Places of Interest around Dehradun



Dehradun

Dehradun, the capital of Uttarakhand, is situated at the Himalayan foothills. The geographical location of Dehradun is picturesque with Himalayan ranges in view and River Ganga and River Yamuna on either side of the city. The place is famous for its splendid architectural display by some of the ancient constructions. Attractions include:

- Forest Research Institute
- Robber's Cave
- Tibetan Buddhist Temple/Monastery
- Malsi Zoo, Dehradun



Mussoorie

At an altitude of 6000 feet, **Mussoorie**, the 'Queen of Hills', is beautifully personified. With snow-covered Himalayan peaks on view, the land abundant in natural beauty has an excellent climate too. Popular attractions in Mussoorie are:

- Camel's Back Road
- Kempty Fall
- Lal Tibba
- Cloud's End
- Sir George Everest's House



Rishikesh

Rishikesh is a blend of tranquility and adventure. Its location at the confluence of River Ganges and River Chandrabhaga and views of spectacular hills and various adventurous activities with the importance attached to it as a pilgrim center touches the soul of visitors. Rishikesh is called the "*Yoga Capital of the world*". Tourist destinations in Rishikesh are:

- Triveni Ghat
- Ram Jhula
- Swarg Ashram
- Jumpin Heights
- Neelkantha Mahadev Temple
- Shivpuri
- Parmarth Niketan



Haridwar

Haridwar is also called the 'Gateway to the Lord'. Thanks to the great number of temples and ashrams located here. The city is considered holy and hence pilgrims from various parts of the world travel to the place to offer their prayers. It is also famous for the Kumbh Mela, a festival, which is held once in twelve years. Leading attractions in Haridwar:

- Har Ki Pauri
- Chandi Devi Temple
- Pavan Dham